

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.127. IA/719(AHM)2022
ITEM No. 128. IA/64(AHM)2022 in
CP(IB) 759 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on ..19/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
L.N.Gupta,Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Raheel Patel, Ld. Adv. along with Mr. Aalay Shah,
Ld. Adv. [in IA/719(AHM)2022]
: Mr. Sanjeev Panda, Ld. Adv. along with Mr. Sumit
Shukla, Ld. Adv. [in IA/64(AHM)2022]
For the Respondent :

ORDER

IA/719(AHM)2022

This application is filed under Section 60(5) of the IBC, 2016 r.w. Rule 11 of the NCLT Rules, 2016.

IA/64(AHM)2022

The pleadings are complete.

Both matters stand adjourned to 11.10.2022.

-SD-
L.N.GUPTA
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev